Statement-V State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during January, 1998 to October, 1998

States	No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Andhra Pradesh	55	570.07	2.33
Bihar	4	44.65	0.18
Gujarat	36	2655.20	10.86
Haryana	35	205.25	0.84
Himachal Pradesh	. 1	0.33	0.00
Karnataka	84	4805.73	19.65
Kerala	9	12.93	0.05
Madhya Pradesh	12	657.33	2.69
Maharashtra	149	2679.05	10.96
Meghalaya	2	44,46	0.18
Orissa	8	330.54	1.35
Punjab	7	53.79	0.22
Rajasthan	8	65.14	0.27
Tamil Nadu	104	2724.28	11.14
Uttar Pradesh	35	185.10	0.76
West Bengal	30	1171.05	4.79
Andaman & Nicobar	1	12.12	0.05
Chandigarh	4	65.48	0.27
Dadra & Nagar Haveli	3	8.22	0.03
Delhi	71	773.82	3.16
Goa	16	114.62	0.47
Pondicherry	4	36.71	0.15
Daman & Diu	5	5.60	0.02
Others (States not indicated)	306	7232.37	29.58
Total	. 989	24453.84	

Investment made in the public and private sectors

1600. SHRI PRAFULL GORADIA: Will the Minister of INDUSTRY be pleased to state:

- (a) the details of investment made in the public and private sectors during the last two years, State-wise;
- (b) whether there is any reluctance on the part of the investors to make investment in the backward States; and
- (c) the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDAR BAKHT): (a) The State-wise details of investment in the Public and Private Sectors during the last two years are given in the enclosed Statement (See below).

(b) and (c) In the present liberalised regime, investment decision are left to the commercial perception of the investors. With a view to promoting industrialization in backward areas, the Government announced the Growth Centre Scheme in June, 1988 under which basic infrastructural facilities like power, water, telecommunications, banking are provided to attract industries. Besides this, Transport Subsidy Scheme 1971 is an operational scheme, intended to promote industrial growth in hilly, remote and

inaccessible areas and it covers all industrial units irrespective of their size both in public and private sector (barring plantations, refineries and power generating units).

Statement State-wise proposed investment made in the public and the private sector during the years 1997-98

Si.	Name of State/UT	1996		1997		
No.		(Rs. In Cr	(Rs. In Crores)		(Rs. In Crores)	
		LOI	IEM	LOI	IEM	
1.	Andhra Pradesh	2993	7079	611	6268	
2.	Assam -	578	38	0	33	
3.	Arunachal Pradesh	0	0	0	3	
4.	Bihar	276	735	1016	160	
5 .	Delhi	0	0	0	19	
6.	Goa	7	484	0	356	
7.	Gujarat	1674	16228	1714	6807	
8.	Haryana	1371	3113	200	2073	
9.	Himachal Pradesh	50	717	105	201	
10.	J & K	5	53	55	45	
11.	Karnataka	4311	5602	845	4205	
12.	Kerala	397	316	750	251	
13.	Madhya Pradesh	1673	5288	716	2784	
14.	Maharashtra	6085	11588	270	5418	
15.	Manipur	0	0	0	0	
16.	Meghalaya	0	14	0	4	
17.	Mizoram	0	0	0	0	
18.	Nagaland	0	46	0	42	
19.	Orissa	1321	1493	439	1468	
20.	Pondicherry	816	284	0	1025	
21.	Punjab	1477	2101	322	1804	
22.	Rajasthan	138	2130	51	1882	
23.	Sikkim	0	0	0	0	
24.	Tamil nadu	1432	4888	759	6916	
25.	Tripura	0	2	0	0	
26.	Uttar Pradesh	3323	6504	1065	5155	
27.	West Bengal	1953	2182	587	2261	
28.	A & N Islands	0	23	0	0	
29.	Chandigarh	0	74	. 0	10	
30 .	Dadra & N Haveli	41	2045	23	2613	
31.	Daman & Diu	11	251	0	576	
32.	Lakshadweep	0	0	0	0	
	TOTAL	29932	73278	9528	52379	

Note: LOI: Letter of Intent

IEM: Industrial Entrepreneur Memorandum